

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: Nomination of One Day Workshop on "Family Court matters, Special Marriage Act including Protection of Women from Domestic Violence Act, 2005"

ORDER

No: 1552 of 2024/C.S. **Dated:** 17.10.2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject training programme scheduled to be held on 26th of October 2024 at J&K Judicial Academy, Mominabad, Srinagar.

The Officers so nominated shall report at J&K Judicial Academy, Mominabad, Srinagar, by 09:15 AM sharp on the scheduled dates.

By Order.


17.10.24
(Shahzad Azeem)
Registrar General

No: 46412-30/Reg/CS. **Dated:** 17.10.2024
Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice (A), High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar.
.....for information and with the request to inform all the nominated officer, accordingly
5. Registrar Judicial High Court of J&K and Ladakh, Srinagar.
6. Pr. District and Sessions Judge _____.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


17.10.24
Registrar General

Annexure-A

Workshop on Family Court matters including provisions under dissolution of marriage, restitution of Conjugal Rights and Special Marriage Act at **Judicial Academy Mominabad, Srinagar**

on 26.10.2024

I. Officers of Srinagar Province

S.No	Name of the Officer	Designation
1.	Mr.Jaffar Hussain Beig	PDJ, Srinagar
2.	Mr.Jawad Ahmed	PDJ, Baramulla
3.	Tahir Khurshid Raina	PDJ,Anantnag
4.	Ms. Shazia Tabasum	PDJ, Kupwara
5.	Mr.Naseer Ahmad Dar	PDJ, Pulwama
6.	Ms.Masarat Roohi	Additional District & Sessions Judge,Anantnag
7.	Mr.Mohammad Rafiq Chak	Chairman J&K Sales Tax Appellate Tribunal
8.	Mr.Gowhar Majid Dalal	4th ADJ, Srinagar
9.	Mr.Shabir Ahmad Malik	Principal District & Sessions Judge, Kargil
10.	Mr.Khurshid-ul-Islam	1st Additional District & Sessions Judge, Srinagar
11.	Ms.Umi Kulsoom	Addl. District & Sessions Judge, Handwara
12.	Ms.Renu Dogra	Principal Judge Family Court,Srinagar
13.	Mr.Abdul Qayoom Mir	Special Judge NDPS,Baramulla
14.	Mr.Raja Mohd Tasleem	Special Judge UAPA, Baramulla
15.	Manzoor Ahmad Khan	Special Judge UAPA,Anantnag
16.	Mr.Mansoor Ahmad Lone	District Judge LRP,High Court Wing,Srinagar
17.	Ms.Rafia Hassan	Additional District & Sessions Judge,Ganderbal
18.	Ms.Mehreen Mushtaq	CJM,Kulgam
19.	Mr.Imran Husain Wani	CJM,Budgam
20.	Mr.Fayaz Ahmad Qureshi	Sub Judge Leave Reserve,High Court Wing,Srinagar
21.	Mr.Sheikh Gowhar Husain	CJM, Shopian
22.	Ms.Tabasum	CJM, Ganderbal
23.	Mr.Fidah Hussain Nayek	Municipal Magistrate, Srinagar

24.	Mr.Shafeeq Ahmad Malik	Sub-Judge,Vailoo
25.	Mr.Faizan I Nazar	Special Mobile Magistrate,Srinagar

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